

1915 S. K. Mohanty
S. P. Mohanty

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CAT / J / II

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A. No. 182 1992

Nathaw Singh ..Applicant(s)

Versus

Union of India & others Respondent(s)

Sr. No.	Date	Order with Signature
1.	30.4.92	<p>We have heard Mr. S.P.Mohanty learned Counsel appearing for the Petitioner. Since representation filed by the petitioner is pending for consideration by the Telecom District Engineer, Dhenkanal, we would not like to express any opinion on this matter. Therefore, for the present we do not like to hear this case and this case is disposed of with the observation that the representation of the petitioner should be disposed of by the telecom District Engineer as soon as possible.</p> <p>Send a copy of this order to the Opposite Parties.</p> <p style="text-align: right;">D <i>km</i></p> <p style="text-align: right;">Vice-Chairman <i>km</i></p> <p style="text-align: right;">Member (Administrative) <i>km</i></p>